

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

With reference to the Letter No. CDLSA/3rd NLA/21st August, 2022/1377-79 dated 20.08.2022 I am directed to depute the following Officer/officials in National Lok Adalat to be held on 21.08.2022 (Sunday) at Tis Hazari courts, Delhi. Non compliance of the order will be viewed seriously.

S.No.	Name of the Branch In-charge/Officials	Place of Posting
1.	Sh. Suresh Kumar Pahuja, PRO/Incharge Employee Code: 2237	Facilitation Centre, THC
2.	Sh. Manoj Kumar, JA Employee Code: 75984074	C.A. (Civil) posted in Facilitation Centre, THC
3.	Sh. Sunil Kumar, JA E. Code: 80752999	C.A. (Criminal) posted in Facilitation Centre, THC

Soy

(SURESH KUMAR PAHUJA)
PRO/Branch In-Charge
Facilitation Centre
Tis Hazari Courts, Delhi

No. 61222 /FC/THC/2022

Dated: 20.08.2022

Copy forwarded for information and necessary record to:

1. The Ld. Member Secretary, DLSA, PHC, New Delhi.
2. The Ld. Secretary (Central), DLSA, THC, Delhi.
3. The Ld. Secretary (West), DLSA, THC, Delhi
4. The Administrative Officer (Judl.) (Admn.II), THC, Delhi.
5. PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi
- ✓ 6. The Website Committee.
7. Concerned Officials.

Suresh Kumar Pahuja
20/8/22

(SURESH KUMAR PAHUJA)
PRO/Branch In-Charge
Facilitation Centre
Tis Hazari Courts, Delhi

Soy

3
2348